

to keep reasonably ahead of needs so as to provide a cushion of reserve capacity for meeting emergent needs.

Piece rate schemes are in force at most of the major ports, both on the shore side and stevedore side so as to provide incentive for increased productivity. One of the terms of reference of the Commission on Major Ports is to examine the methods of working of major ports with a view to improve their operational efficiency. The Commission will no doubt make suitable recommendations in this regard.

(d) The major port authorities are constantly tightening their security arrangements with a view to eliminate the incidence of pilferage. The anti-pilferage measures are looked after by the Port Police and the Watch and Ward staff. Anti-pilferage measures include permit systems for regulating entry into the port areas, raising the height of the perimeter walls strengthening of lock-fasts in transit sheds, improving lighting in the docks, jetties and yards and operation of mobile squads etc.

Anti-pilferage Committee function regularly at most of the Ports to keep a watch on the position and devise new measures where necessary.

In Bombay a separate Magisterial Court has been functioning near the Docks from 1-2-1966 to try cases of crime arising in the port area with a view to expedite disposal of cases of pilferage. A separate Police Station has been set up at Wadala from 1-2-1968 and armed police escorts are being provided for trains between Wadala and the Docks and police vigilance on the port railway has been intensified.

REGIONAL ENGINEERING COLLEGE IN KERALA

3431. SHRI MANGALATHUMADOM: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to start a Regional Engineering College in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b). A Regional Engineering College has already been set up at Kerala to conduct degree courses in engineering. The Central Gov-

ernment is providing the entire non-recurring expenditure on equipment, buildings, etc. and 50 per cent of the recurring expenditure.

The College has been designed for an admission of 250 students each year.

CULT OF VIOLENCE IN INDIA

3432. SHRI YAJANA DATT SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any assessment of the development of the cult of violence in the country during the last one year or so; and

(b) the steps taken by Government to eradicate the evil?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). The Government view with concern the numerous violations of law and order in recent agitations. Under the Constitution, State Governments are entrusted with the responsibility for public order, police and administration of justice. Necessary administrative and legal steps are taken by them to prevent violent agitations and to deal firmly with any manifestation of violence. The Government of India, however, keep in constant touch with State Governments in regard to these matters and provide reasonable assistance whenever sought.

ISLANDS BELONGING TO INDIA

3433. SHRI K. K. NAYAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Islands which form part of the Indian Union and their areas and populations;

(b) the number of police out-posts in each of them;

(c) the arrangements which exist to ensure that non-Indians do not occupy them; and

(d) the steps being taken to develop these Islands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Island territories of the Indian Union comprise (i) islands in the Andaman and

Nicobar group, (ii) islands in the Laccadive, Minicoy and Amindivi group and (iii) the coastal and outlying islands in the Bay of Bengal and the Arabian Sea. The population of the islands (i) and (ii), as given in the Census Report 1961, is 87656. The population of the other islands, which are mostly uninhabited or have a floating population, is approximately 4000. Information regarding areas of these islands is being recomputed with the help of up-to-date survey methods.

(b) There are 74 police stations and outposts in the islands mentioned at (i) and (ii) in the preceding paragraph. Information about the other islands is being collected.

(c) The security of the islands is ensured by police, naval and air patrolling, as necessary.

(d) Development plans of the concerned State Governments and Union Territories take into account the needs of these islands.

UNEMPLOYED SCIENTISTS AND TECHNICIANS

3434. SHRI K. K. NAYAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps being taken by Government to offer relief to the unemployed Scientists and Technicians similar to the relief in contemplation for unemployed Engineers; and

(b) whether there is any basis for discriminating between Engineers and other Technicians in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) The Government has recently approved generally certain recommendations made by the Planning Commission for the creation of employment opportunities for engineers (graduates and diploma holders). A statement of the measures approved was placed on the Table of the House in reply to Starred Question No. 138 answered in the Lok Sabha on 26th July, 1968. No similar measures designed specifically to create employment opportunities for Scientists and other categories of technicians are under consideration.

(b) There is no intention to discriminate between engineering personnel and other qualified personnel. It will, however, be appreciated that the expeditious employment of engineering personnel is essential to promote industrial and other developmental activity which will lead in due course, directly or indirectly, to the creation of employment opportunities for other qualified personnel.

LOSSES SUFFERED BY I.A.C.

3435. SHRI K. K. NAYAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the losses suffered by the Indian Airlines Corporation during the years 1965, 1966 and 1967;

(b) whether the Corporation propose to build and run hotels at Airports;

(c) whether the financial aspect of this project has been examined and if so, by whom and with what results; and

(d) whether the new project is likely to salvage the Corporation from previous losses or to plunge it into further losses ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) During the years 1964-65 and 1965-66 the Corporation made profits of Rs. 133.01 lakhs and Rs. 32.33 lakhs respectively. During the year 1966-67 the Corporation incurred a loss of Rs. 423.50 lakhs.

(b) No such decision has yet been taken.

(c) and (d). Do not arise.

ALLOCATION FOR RURAL ROADS IN ORISSA

3436. SHRI K. P. SINGH DEO :
SHRI D. N. DEB :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the Central assistance given to the State of Orissa for the construction of Rural Roads during the years 1967-68 and 1968-69; and

(b) the allocation proposed to be made for the purpose during the Fourth Plan period ?